

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 21 OF 2017 &
IA NOS. 53 & 120 OF 2017

Dated: 19th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Indian Oil Corporation Ltd.	Appellant(s)
Vs.		
Petroleum & Natural Gas Regulatory Board & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Mehta, ASG with
Mr. Amit Meharia
Ms. Tannishtha Singh
Ms. Sohini Chowdhury

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore for R-1

Mr. Ramji Srinivasan, Sr. Adv.
Mr. R. Sudhinder
Mr. Siladitya Chatterjee
Ms. Perna Amitabh
Mr. Anurag Tripathi for R-2

ORDER

Learned counsel the parties seeks one week time to file a short written submission in the matter. They are directed to file the same on or before 26.5.2017 after serving copy on the other side.

Order is Reserved.

(B.N. Talukdar)
Technical Member
vt/kt

(Justice Ranjana P. Desai)
Chairperson